

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1625
TO BE ANSWERED ON 28.12.2017

INCREASE IN NUMBER OF WORKING DAYS UNDER MGNREGS

1625. SHRI K. PARASURAMAN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Union Government has granted permission to some States including Tamil Nadu to increase the number of working days under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS); and
- (b) if so, the details thereof and the details of additional allocation of funds made by the Union Government after increasing the number of working days, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) provides for at least 100 days of wage employment to every rural household whose adult members are willing to do unskilled manual work. Forest Rights Act (FRA) beneficiaries are entitled to 150 days of wage employment per household in a Financial Year.

An additional 50 days of wage employment are provided over and above 100 days in the notified drought affected areas of the States/UTs on recommendation of the Ministry of Agriculture and Farmers Welfare.

(b): The Ministry releases funds to the States based on the basis of agreed to Labour Budget (LB), opening balance, pending liabilities of the previous year for the financial year, if any, and overall performance. State/UTs-wise details of Central fund released under the MGNREGS during the current financial year (as on 19.12.2017) are given at **Annexure**. The fund release for implementation of MGNREGA to States/UTs is a continuous process and Central Government is making funds available keeping in view the demand.

Annexure referred in reply to part (b) of Lok Sabha Unstarred
Question No. 1625 dated 28.12.2017

(Rs. In lakh)		
No.	STATES	2017-18 (as on 19.12.17)
1	ANDHRA PRADESH	479920.60
2	ARUNACHAL PRADESH	16810.02
3	ASSAM	100252.80
4	BIHAR	207832.10
5	CHHATTISGARH	218116.05
6	GUJARAT	70067.37
7	HARYANA	21117.70
8	HIMACHAL PRADESH	37477.71
9	JAMMU & KASHMIR	99377.74
10	JHARKHAND	104335.82
11	KARNATAKA	263221.34
12	KERALA	144195.66
13	MADHYA PRADESH	304031.05
14	MAHARASHTRA	143560.60
15	MANIPUR	9893.01
16	MEGHALAYA	68100.37
17	MIZORAM	16799.97
18	NAGALAND	81941.95
19	ODISHA	161228.29
20	PUNJAB	37232.53
21	RAJASTHAN	410032.44
22	SIKKIM	9306.28
23	TAMIL NADU	502081.60
24	TELANGANA	219922.58
25	TRIPURA	35641.76
26	UTTAR PRADESH	303698.32
27	UTTARAKHAND	55653.87
28	WEST BENGAL	505413.25
29	ANDAMAN & NICOBAR ISLANDS	473.88
30	LAKSHADWEEP	26.71
31	PUDUCHERRY	1236.67
32	GOA	56.05
TOTAL		4640914.66

